

Court-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.82/KB//2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company	Bomkesh Sett & Ors. -Versus- Sadhu Charan Sett (Grocery) Pvt. Ltd.& Ors.		
Under Section	397-397		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

17 Sidol/hareto Banerjee Adv } For Petitioners
27 Subhasis Dey Adv }
37 Victor Mukherjee Adv } 25/July/2017 *[Signature]* 25/7/17

1. Mr. Ratnanku Banerji, Bar at Law } Respondents
2. Mr. Aniruddha Rg, Advocate } 2 & 3
3. S. M. Gupta, FCS }
4. Mr. Kuldeep Mittal, Advocate } *[Signature]* 25/7/17

25.07.2017 – C.P. No. 82 / KB / 2014 I.A – 06 / 2017 – Bomkesh Sett & Others –
Versus- Sadhu Charan Sett (Grocery) Pvt. Ltd & Others.

ORDER

Ld. Lawyer on behalf of the Petitioners as well as Respondents are present.

The both sides are present, hearing concluded and order reserved.

sd.
(MANORAMA KUMARI)
MEMBER (J)